

(7) Improvement in the results of classes X and XII.

The following issues were finalised;

(1) Staff strength of all Kendriya Vidyalayas.

(2) Postings of promo tees from, PRT to TGT, PRT to Head Master| Head Mistress, TGT to PGT, PGT to Vice-Principal.

In addition to the above, following issues were also discussed:

(1) Transfer of land and execution of lease deeds.

(2) Release of funds by the Public Sector Undertakings and Institution of Higher Learning for the Kendriya Vidyalayas in the respective sector.

(3) Opening of senior secondary classes stream-wise.

(4) Improvement of general academic standard.

(5) Examination results of classes X and XII.

**P.G.Ts in Kendriya Vidyalaya Sangathan
Bhopal region**

1005. SHRI M. A. BABY; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) what are the norms that govern the creation of posts of Post-Graduate Teachers in Kendriya Vidyalaya Sangathan;

(b) the details of posts of PGTs (English) created by Kendriya Vidyalaya,, Sangathan during the current academic session in Bhopal region; and

(c) what is the manner in which the Sangathan had created the post of PGT (English) in Kendriya Vidyalaya, Bhopal?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SAHI): (a) Posts of Post-Graduate Teachers are not sanctioned in Kendriya Vidyalayas having classes upto VIII. 3 PGTs, one each in Hindi, English and Maths are sanctioned [for Kendriya Vidyalayas having classes upto X. In Kendriya Vidyalayas having classes XI and XII, PGTs are sanctioned as per the requirement of the concerned Vidyalayas.

(b) 41 posts of PGTs (English) were created during the academic session 1987-88 in Bhopal Region.

(c) Three posts or PGTs each for English, and Hindi were sanctioned for Kendriya Vidyalaya, Bhopal for the academic year 1987-88 as per the requirement of the Vidyalaya.

Establishment of Centralised Accident and Trauma Services facility in the AHMS

1006. SHRI ISH DUTT YADAV; SHRI VIRENDRA VERMA;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether Government are aware about the establishment of Centralised Accident and Trauma Services facility in the All India Institute of Medical Sciences, New Delhi.

(b) if so, what is the total cost involved in the project and what progress has been made in the development of Centralised Accident and Trauma Services in AIIMS stating the actual expenditure incurred so far on the project;

(c) the expenditure incurred on the purchase of the equipment required for Centralised Accident and Trauma Services; and

(d) whether any of the equipment procured has become obsolete because of delay in the completion of the project and if so, what are the details thereof stating the measures taken by Government/AHMS authorities to ensure that the equipment does not become obsolete by the time the project comes up?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE); (a) and (b) Yes, Sir. A scheme known as Centralised Accident and Trauma Services providing for setting up of an Apex Centre, Command Centres and appropriate number of Peripheral Hospital was approved. The total cost approved in May 1984 for the scheme was Rs. 16.65 crores. The land for Centralised Accident and Trauma Services Apex Centre under the AIIMS has already been allotted and boundary wall has been constructed. A beginning with 14 specially equipped ambulances with Wireless Sets connected to Central Control and Coordination Mechanism was made on modest scale on 13th April, 1988. The actual expenditure incurred on the project is as under; —

1984-85	Rs. 17.12 lacs
1985-86	Rs. 99.83 lacs
1986-87	Rs. 6.83 lacs
1987-88	Rs. 10.15 lacs
(c) 1984-85	Rs. 16.85 lacs
1985-86	Nil
1986-87	Nil
1987-88	Rs. 3.70 lacs
(d) No, Sir.	

1007. [Transferred to the 10th May, 1988]

Extra-marital relations amongst the crew of Indian Airlines

1008. SHRI D. B. CHANDRE GOUDA; Will the Minister of CIVIL AVIATION be pleased to state;

(a) whether in view of the public interest, Government propose to order an enquiry into the affairs of extra-marital relations of Pilots and Air-hostesses in Indian Airlines;

(b) the number of divorces of the Pilots in the Indian Airlines during the last five years due to these unhealthy affairs going on in the Indian Airlines; and

(c) what steps Government intend to take to curb such affairs?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) No such records are available with Indian Airlines since the employees are not bound to furnish this information.

(c) Instructions have been issued that if there are known cases of such Pilots and Air-hostesses, appropriate steps should be taken to insure that they are not put on the same flight.

Chain pulling by anti-social elements in trains between Quilon and Varkala

1009. SHRI K. GOPALAN; Will the Minister of RAILWAYS be pleased to state;

(a) the number of times chains were pulled by anti-social elements to stop Express trains between Quilon and Varkala during the last year;

(b) the details of action taken against these anti-social elements; and

(c) what steps are being taken to eliminate this menace?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD); (a) As many chains were pulled by anti-social elements on 42 occasions during 1987.

(b) Of the miscreants 4 were caught and on prosecution fined a sum of Rs. 450/-.

(c) To eliminate this menace, surprise preventive checks and "periodicals special drives by the commercial staff in association with the RPF/GTF personnel are conducted on the Section.